

Annexure-3

Name of the Corporate Debtor: Muktar Infrastructure (India) Private Limited; Date of Commencement of CIRP: 4th October, 2021; List of Creditors as on: 10th February, 2022

Secured Financial Creditors (other than financial creditors belonging to any class of creditors)

Sl No.	Name of Creditor	Date of Claim received		Details of Claims Admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of Claim under Verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	SREI Equipment Finance Limited	29-10-2021	3,18,32,69,013.54	3,18,32,69,013.54	Secured	3,18,32,69,013.54	3,18,32,69,013.54	No	98.77%	0	0	-	0	
2	Union Bank of India	03-11-2021	3,95,01,570.70	3,95,01,570.70	Secured	3,95,01,570.70	3,95,01,570.70	No	1.23%	0	0	-	0	
Total			3,22,27,70,584.24	3,22,27,70,584.24					100.00%					

SECURITY DETAILS

1	<u>SREI EQUIPMENT FINANCE LIMITED</u>
	<p><u>Primary Security:</u> Assets as mentioned in the Deed of Hypothecation for Contract No: 162113, 155534 and as per MCA ROC Charge Form CHG-1.</p> <p><u>Collateral Security:</u> Land and Structure thereon with area of 465.83 sq. mtrs. belonging to Muktar Infrastructure (India) Pvt. Ltd.: Showroom No.1 at Ground Floor being House No. 107/44 constructed upon the land and all other construction and structures standing thereon known as "PONGALLY" or "PINGALLY" or "PIRNA GALLE" measuring about total 7450 sq mtrs under survey No. 139/1-A, 139/2-A and 139/2-B described in the land registration office under no. 9887 in the land revenue office under matriz No. 601, situated at Village- Cortalim, Taluka and Sub-District- Marmugao, District- South Goa.</p> <p><u>Personal Guarantors:</u> PG Amount: 3,17,64,68,178 1. Mr. Shaik Muktar, S/o Shaik Samshuddin, Plot no. 23/24, Hafiza Mazil, Margao Gogal, Goa-403601. 2. Mrs. Shamsun Muktar, D/o Mohiddin Shaikh, Plot no. 23/24, Hafiza Mazil, Margao Gogal, Goa-403601. PG Amount: 2,18,75,51,082 3. Mr. Maheed Xec, S/o Shaikh Muktar, Plot no. 23/24, Hafiza Mazil, Margao Gogal, Goa-403601. 4. Mrs. Mizba Xec, W/o Syad Faraz, Plot no. 23/24, Hafiza Mazil, Margao Gogal, Goa-403601.</p> <p><u>Corporate Guarantors:</u> CG Amount: INR 2,18,75,51,082 1. Muktar Minerals Pvt. Ltd. 2. Xec Blue Metals Pvt. Ltd.</p>
2	<u>UNION BANK OF INDIA</u>

Primary Security:

HYPOTHECATION OF STOCK AND BOOK DEBTS VALUED AT RS 5,16,67,003/- (STOCK) AND RS 9,31,56,036/- (BOOK DEBTS) AS PER BALANCE SHEET DATED 31/03/2018.

Collateral Security:

HYPOTHECATION OF PLANT AND MACHINERY COSTING RS 756.87 LAKHS.

1. All that part and parcel of the property consisting of lease hold Rights of Plot of 9000 Sqm , in survey no 120/1 Total area of Plot 19218 Sq Ntrs in the property known as ORNIGALLE or ORMIGALEM at Sao Jose De Areal , with in Jurisdiction of Village Panchayat of Sao Jose De Areal Taluka and Sub District of Salcete South Goa, described in Land Registration office of Margao under No 5328 at pages 197 of Book no 21 Old series and enrolled in Taluka revenue office under Matriz No 28. The property is in name of Muktar Minerals Pvt Ltd. The lease is taken for period of 25 years. VALUED AT RS 52463000/- as per valuation dated 13/03/2020. By EBS Kossambe.

PROPERTY BOUNDED BY

East: Paddy field of comunidade of Curtorim

West: Remaining Part of Plot A

North: By plot B

South: Road

The above property is lease deed given by Muktar Mineral to Muktar Infra structure India Pvt Ltd and there is Equitable mortgage of lease deed as Muktar Mineral has given corporate guarantee of Muktar infrastructure.

2. Plot No A 35(adm 440 sq mtrs), in the name of Mr Shaikh Muktar in the scheme Macc Gardens in the property known as Ornagalivelim Situated at St Jose De Areal Surveyed under S no 104/1 of the St Jose De Areal , Village , Taluka and Sub Dist of Salcete Goa VALUED AT RS 44,00,000/- AS PER VALUATION DATED 13/03/2020 BY MR EBS KOSSAMBE

Plot No A35 BOUNDED BY

East: By plot E1

West: 6 MTR WIDE ROAD

North: Comunidade Property and Property GALLI of Joaquim Jose Roque Da Costa.

South: plot no A 36

3. Plot No D 89(adm 260 sq mtrs), in the name of Mr Shaikh Muktar in the scheme Macc Gardens in the property known as Ornagalivelim Situated at St Jose De Areal Surveyed under S no 96/1 of the St Jose De Areal , Village , Taluka and Sub Dist of Salcete Goa VALUED AT RS 26,00,000/- AS PER VALUATION DATED 13/03/2020 BY MR EBS KOSSAMBE

Plot No D89 BOUNDED BY
East: By 6 mtr wide road
West: Plot no D 67
North: Plot no D 88
South: Plot no D 90

4. Plot No D 27 (adm 260 sq mtrs), in the name of Mr Shaikh Muktar in the scheme Macc Gardens in the property known as Ornagalivelim Situated at St Jose De Areal Surveyed under S no 96/1 of the St Jose De Areal , Village , Taluka and Sub Dist of Salcete Goa VALUED AT RS 26,00,000/- AS PER VALUATION DATED 13/03/2020 BY MR EBS KOSSAMBE

Plot No D27 BOUNDED BY
East: Plot no D 50
West: 10 mtrs wide road
North: Plot No D 28
South: Plot No D 26

5. Plot No A 34 (adm 400 sq mtrs), in the name of Mr Shaikh Muktar in the scheme Macc Gardens in the property known as Ornagalivelim Situated at St Jose De Areal Surveyed under S no 104/1 of the St Jose De Areal , Village , Taluka and Sub Dist of Salcete Goa VALUED AT RS 40,00,000/- AS PER VALUATION DATED 13/03/2020 BY MR EBS KOSSAMBE

Plot No A34 BOUNDED BY
East: Plot NO A 35
West: Plot No A 33
North: By Comunidade Property and Property Galli of Jaoquim Jose Roque Da Costa
South: 8 Mtrs wide Road

6. Plot No B15 (adm 425 sq mtrs), in the name of Mr Shaikh Muktar in the scheme Macc Gardens in the property known as Ornagalivelim Situated at St Jose De Areal Surveyed under S no 96/1 of the St Jose De Areal , Village , Taluka and Sub Dist of Salcete Goa VALUED AT RS 42,50,000/- AS PER VALUATION DATED 13/03/2020 BY MR EBS KOSSAMBE

Plot No B15 BOUNDED BY
East: Plot NO B 16
West: Plot No B 14
North: By PLOT NO B25 AND B26
South: 10 Mtrs wide Road

7. Plot No B26 (adm 670 sq mtrs), in the name of Mr Shaikh Muktar in the scheme Macc Gardens in the property known as Ornagalivelim Situated at St Jose De Areal Surveyed under S no 96/1 of the St Jose De Areal , Village , Taluka and Sub Dist of Salcete Goa VALUED AT RS 67,00,000/- AS PER VALUATION DATED 13/03/2020 BY MR EBS KOSSAMBE

Plot No B26 BOUNDED BY
East: Plot NO B 25
West: Plot No B 27 AND B 28
North: By 6 MTRS WIDE ROAD
South: PLOT NO B14 AND B 15

8. Plot No B53 (adm 447 sq mtrs), in the name of Mr Shaikh Muktar in the scheme Macc Gardens in the property known as Ornagalivelim Situated at St Jose De Areal Surveyed under S no 104/1 of the St Jose De Areal , Village , Taluka and Sub Dist of Salcete Goa VALUED AT RS 44,70,000/- AS PER VALUATION DATED 13/03/2020 BY MR EBS KOSSAMBE .

Plot No B 53 BOUNDED BY
East: Plot NO A 35
West: Plot No B 52
North: By 8 MTRS WIDE ROAD
South: PLOT NO B 47

9. Plot No B 40 (adm 461.25 sq mtrs), in the name of Mr Shaikh Muktar in the scheme Macc Gardens in the property known as Ornagalivelim Situated at St Jose De Areal Surveyed under S no 104/1 of the St Jose De Areal , Village , Taluka and Sub Dist of Salcete Goa VALUED AT RS 46,12,500/- AS PER VALUATION DATED 13/03/2020 BY MR EBS KOSSAMBE

Plot No B 40 BOUNDED BY
East: Plot NO B39
West: Plot No B41
North: By 6 MTRS WIDE ROAD
South: PLOT NO B 3

Personal Guarantors:

- (A) MR MUKTAR SHAIKH
- (B) MRS SHAMSUN SHAIKH
- (C) MS HAWABI MUKTAR SHAIKH

ALL ARE RESIDING AT , PLOT NO 23/24 HAFIZA MANZIL MUTT ROAD JEEVOTTAM MUTT ROAD VASANT NAGAR GOGOL MARGAO GOA.

D. MR CUSTODIO SABASTIO FERNANDES, residing at Flat No B/2 CD Neighborhood, Opp Bank Of Maharashtra, Gogol, Margao Goa.

CORPORATE GUARANTEE

E. M/S MUKTAR MINERALS PVT LTD(CORPORATE GUARANTEE) Plot No B 2 B3 Phase 1 Verna Industrial Estate, Verna Goa.